

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT:-**

**THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR**

**AND**

**THE HONOURABLE MR.JUSTICE SHAJI P.CHALY**

**WEDNESDAY, THE 1<sup>ST</sup> DAY OF APRIL, 2020/12<sup>TH</sup> CHAITHRA, 1942**

**B.A. (TMP) NO.3 OF 2020**

**(CRIME NO. 118 OF 2020 OF CHANGARAMKULAM POLICE STATION)**

**PETITIONER/ACCUSED:**

Basheer, aged 41, S/o.Moidunni,  
Nurukkilayil house, Kanhiyur, Kukkuthala P.O.

By Adv.Sri. Viju Abraham

**RESPONDENT/ COMPLAINANT:**

State of Kerala, Represented by the Public Prosecutor,  
High Court of Kerala, Ernakulam , Pin 682031.

By Sri. Suman Chakravarthy, Public Prosecutor

This Bail Application having come up for admission on 01/04/2020, the Court on the same day passed the following:-

**A.K. JAYASANKARAN NAMBIAR, J.**

**&**

**SHAJI P. CHALY, J.**

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**B.A. (TMP).NO.3 OF 2020**  
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**Dated this the 1<sup>st</sup> day of April, 2020**

**ORDER**

**Shaji P. Chaly, J.**

The learned Public Prosecutor submitted that copy of the bail application is not received. Petitioner is directed to serve copy of the bail application on the learned Public Prosecutor. Petitioner was arrested on 21.3.2020. Therefore, for instructions, post on 20.4.2020.

**A.K.JAYASANKARAN NAMBIAR  
JUDGE**

**SHAJI P. CHALY  
JUDGE**